

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**M.A. No. 62/405/2021  
IN  
T.A. No. 62/2186/2020**

This the 04th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mudasir Ahmad Dar Aged 32 years, S/o Gh. Mohi-ud-Din Dar, R/o Yader Shadimarg, Pulwama.

.....Applicant

(Advocate:- Mr. Showkat Ahmad Makroo)

**Versus**

1. State of J&K through Commr/Secretary to Govt. Revenue Department Civil Sectt. Srinagar/Jammu and 3 ors. ....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

M.A. No. 62/405/2021 has been moved seeking withdrawal of T.A. no. 62/2186/2020.

2. The M.A. is allowed and accordingly, T.A. No. 62/2186/2020 is dismissed as withdrawn.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**